

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION
THE 20th JANUARY 2016

No. 12 A: The Court has been pleased to allow the Civil Judge (Junior Division), named in Column No. 02, to get the 1st increment in the Civil Judge (Junior Division) scale of pay with effect from the dates as noted against their names in Column No. 05 of the table given below:

Sl.No.	Name of the officer with designation and present place of posting.	Date of Joining	Date of passing of examination for the purpose	Date of grant of 1 st increment
01.	02.	03.	04.	05.
1.	Sri Shashi Bhushan Sharma, Ranchi, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi	19.01.2011	03.09.2014	03.09.2014
2.	Sri Rajesh Kumar No. II, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi	19.01.2011	03.09.2014	03.09.2014

By Order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

Dated Ranchi the _____ January, 2016

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 810-819/Apptt.

Dated Ranchi the 20th January, 2016

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) /c/ the Registrar (Administration) /c/ the Registrar (Establishment) / the /c P.P.S. to the Hon'ble the Chief Justice / the CPC & /c NIC Cell High Court of Jharkhand, Ranchi / the Judicial Commissioner, Ranchi for information and (communication to the Officers concerned)

() - for JC, Ranchi

20.01.16
Registrar General